

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 845
ANSWERED ON 27/07/2026**

STATUS OF CLEANLINESS IN SMART CITY OF NCR

845. DR. LAXMIKANT BAJPAYEE:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government is aware of persistent issues regarding poor cleanliness, waste management and open garbage dumping in the Smart City of NCR Faridabad;
- (b) the total amount of funds allocated, released and utilized so far for the purpose in the city under the Smart Cities Mission;
- (c) the details of performance audits or monitoring mechanisms to review the efficiency of the local municipal corporation and private concessionaires responsible for waste collection and disposal in the city; and
- (d) whether Government is satisfied with the cleanliness condition and waste management status in this Smart City and if not, the remedial steps being taken by Government?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) Government of India's policy and strategy for Indian Urban Development follows the provisions as laid down in the Constitution of India. It is pertinent to mention here that 'Land' and 'Colonization' are State subjects. Further, as per the 12th Schedule of Indian Constitution (Article 243W), Urban Planning including sanitation is the responsibility of Urban Local Bodies/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories.
- (b) Under SCM, Faridabad Smart City has been able to claim Central Financial Assistance of ₹490 Crore and the same has been utilized. 7 projects amounting to ₹98 Cr have been completed under Water, Sanitation, Hygiene (WASH) sector.
- (c) As per the constitutional framework, sanitation and solid waste management are State subjects, and the responsibility for planning, implementation, and monitoring of such services rests with the respective State Governments and ULBs. Accordingly, performance audits, service-level monitoring, and enforcement of contractual obligations of private concessionaires are undertaken by the concerned Municipal Corporation and supervised by the State Government through its designated departments and agencies. The Ministry, however, issues broad policy guidelines, advisories, and frameworks under programmes such as Swachh Bharat Mission (Urban) to support States and ULBs in strengthening their

waste management systems, including adoption of appropriate monitoring mechanisms and performance benchmarks.

- (d) Swachh Bharat Mission -Urban (SBM-U) 2.0 has been launched on October 1, 2021, for a period of five years with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection, scientific management of all fractions of Municipal Solid Waste (MSW) and remediation of legacy dumpsites in the urban areas of the country. Remediation of legacy dumpsites has a high emphasis and effective planning for all streams of MSW with thrust on projects like Waste to Energy, Construction & Demolition (C&D) waste processing, etc.

Cleanliness levels in all cities, including Faridabad smart city, are regularly assessed under Swachh Sarvekshan, conducted annually by the Centrally Sponsored Scheme Swachh Bharat Mission (Urban). The ranking framework evaluates parameters such as waste collection, processing, public feedback, Safai Mitra safety, and sanitation outcomes. The findings of Swachh Sarvekshan help cities identify gaps and undertake targeted improvements.
